

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 02

Service Tax Appeal No. 10002 of 2022

[Arising Out Of OIA-VAD-EXCUS-001-APP-075-2021-22 Dated- 28/10/2021 passed by the Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

ANUKUL ENGINEERING AND CONSUTRUCTION

.....Appellant

F-50 Goverdhan Park Society Undera Koyali
Vadodara, Gujarat

VERSUS

C.C.E. & S.T.-VADODARA-I

.....Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

APPEARANCE:

None appeared for the Appellant
Ms. P Ganesan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Final Order No. 10820/2025

DATE OF HEARING:23.09.2025
DATE OF DECISION:23.09.2025

SOMESH ARORA

As per request of the advocate for the appellant, the appeal is dismissed
as withdrawn.

(Dictated & Pronounced in the open court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**